

COURT NO. 22
THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI

To be heard on Monday the 29th day of April 2024(AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>				
1	WP/24903/2008 IA 1/2008(WPMP 32503/2008)(Direction Petition) IA 1/2013(WPMP 28455/2013)(Condone Delay Petition) IA 2/2013(WPMP 42463/2013)(Amendment Petition)	J M NAIDU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
2	WP/26282/2013	GP FOR IRRIGATION COMM AREA DEV	A K JAYAPRAKASH RAO	MAHABUBNAGAR
<u>FOR ORDERS</u>				
3	WP/11308/2011 IA 1/2011(WPMP 13867/2011)(Direction Petition)	NANDIGAM KRISHNA RAO	CHALAKANI VENKAT YADAV GP FOR COOPERATION (R4)	WARANGAL
<u>ADMISSION</u>				
4	WP/32233/2013 IA 1/2014(WPMP 21539/2014)(Direction Petition) IA 1/2015(WPMP 2730/2015)(Fix an Early Date) IA 1/2016(WPMP 24380/2016)(Direction Petition) IA 2/2016(WPMP 25159/2016)(Direction Petition) IA 3/2016(WPMP 50590/2016)(Fix an Early Date) IA 1/2017(WPMP 18212/2017)(Fix an Early Date) IA 2/2017(WPMP 31030/2017)(Direction Petition) IA 2/2018(Suspension Petition) IA 1/2023(Direction Petition)	SAI PRASEN GUNDAVARAM	V UMA DEVI	HYDERABAD
5	WP/19312/2016 IA 1/2016(WPMP 23694/2016)(Stay Petition)	DEEPAK BHATTACHARJEE	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R14)	HYDERABAD
6	CC/2328/2023 IA 1/2023(Direction Petition) IA 2/2024(Implead Petition)	V JAGAPATHI	GP FOR SERVICES II	HYDERABAD
<u>INTERLOCUTORY</u>				
7	IA/1/2016(WPMP 48563/2016)(Review Petition) WP/16673/2005	GP FOR HIGHER EDUCATION	D LINGA RAO P PURUSHOTHAM REDDY GP FOR SERVICES I GP FOR HIGHER EDUCATION	HYDERABAD
8	WP/8471/2013 IA 1/2013(WPMP 10560/2013)(Direction Petition)	KUSURI SATYANARAYANA	S CHALAPATHI RAO (SC FOR PJTSAU)	KHAMMAM

9	WP/9940/2013 WP/10655/2013 WP/11244/2013 WP/29356/2011	CHANDRAIAH SUNKARA	V UMA DEVI (SC FOR GENCO)	KHAMMAM
10	WP/29356/2011 IA 3/2015(WVMP 31088/2015)(Vacate Stay Petition)	CHANDRAIAH SUNKARA	V UMA DEVI (SC FOR GENCO) C RAGHU	WARANGAL
11	WP/10655/2013 IA 1/2014(WVMP 1701/2014)(Vacate Stay Petition)	CHANDRAIAH SUNKARA	V UMA DEVI (SC FOR TRANSCO) C RAGHU	KHAMMAM
12	WP/11244/2013 IA 1/2013(WPMP 13923/2013)(Direction Petition)	CHANDRAIAH SUNKARA	K UDAYA SRI	WARANGAL
13	WP/12460/2013 IA 1/2013(WPMP 15377/2013)(Direction Petition)	C SRINIVASA BABA	NANDIGAM KRISHNA RAO P V NARAYANA RAO (R62) P V SRINIVASA RAO (R2)	KARIMNAGAR
14	WP/17361/2013 IA 1/2013(WPMP 21088/2013)(Direction Petition)	I RAGHURAM PRASAD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K SRINIVASA MURTHY (R81) V UMA DEVI (R80) N V RAMANUJAM(SC FOR CENTRAL GOVT) (R82)	RANGA REDDY
15	WP/34260/2014 IA 1/2014(WPMP 42845/2014)(Direction Petition) IA 1/2017(WPMP 29212/2017)(Direction Petition)	K UDAYA SRI	ADDL ADVOCATE GENERAL M.V. RAMA RAO (SPL GOVT PLEADER)) (R73) A K JAYAPRAKASH RAO (R3)	RANGA REDDY
16	WP/40761/2014 IA 1/2014(WPMP 51096/2014)(Suspension Petition)	LAKKADI DAYAKER REDDY	DR K LAKSHMI NARASIMHA (R5)	ADILABAD
17	WP/3442/2015 IA 2/2015(WVMP 4791/2015)(Vacate Stay Petition) IA 1/2021(Direction Petition)	M RAMALINGESWARA REDDY	M RAM MOHAN REDDY (SC FOR TSRTC) N VASUDEVA REDDY(SC FOR RTC)	RANGA REDDY
18	WP/5172/2016 IA 1/2016(WPMP 6599/2016)(Direction Petition) IA 2/2016(WPMP 8495/2016)(Direction Petition) IA 1/2022(Direction Petition) IA 1/2023(Direction Petition) IA 2/2023(Permission Petition) WP/5652/2016	G V SHIVAJI	GP FOR ENERGY K UDAYA SRI (R11) Along with WP.No.5652/2016.	HYDERABAD
19	WP/5652/2016 IA 1/2016(WPMP 7181/2016)(Direction Petition) IA 1/2022(Direction Petition) IA 1/2023(Direction Petition) IA 1/2024(Permission Petition)	G V SHIVAJI	GP FOR ENERGY K UDAYA SRI (R19)	KHAMMAM
20	WP/46784/2016 IA 1/2016(WPMP 57614/2016)(Direction Petition)	K UDAYA SRI	VEDULA SRINIVAS	HYDERABAD

FINAL HEARING

21	WP/24303/2005	K VASUDEVA REDDY	NANDIGAM KRISHNA RAO	ADILABAD
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22	WP/5581/2006	K VASUDEVA REDDY	MUJIB KUMAR SADASIVUNI	KARIMNAGAR
23	WP/15067/2006	A RADHA KRISHNA	SAMINENI KISHORE P NAVEEN RAO (R2)	NALGONDA
24	WP/8641/2007	S TULASI DAS	M RAM MOHAN REDDY (SC FOR TSRTC)	MAHABUBNAGAR
25	WP/22569/2008	KOTHACHERUVU RAMESH BABU	ANANTHULA RAVINDER (SC FOR CENTRAL GOVERNMENT)	HYDERABAD
26	WP/24615/2008	V R REDDY KOVVURI	GP FOR ENERGY	MEDAK
27	WP/5206/2011	CH SAMSON BABU	GP FOR EDUCATION K JAMALI (R22) SYED LATEEF (R21) MOHAMMED SHUJAULLAH KHAN (R20)	NIZAMABAD
28	WP/5786/2013 IA 1/2013(WPMP 7200/2013)(Stay Petition) IA 1/2019(Direction Petition) IA 1/2024(Amendment Petition)	S JAGADISH	DEEPAK BHATTACHARJEE R RAJESH NEHTA (R29) R RAJESH NEHTA (R2)	HYDERABAD
29	WP/21427/2013	A JAGAN	K UDAYA SRI	KHAMMAM
30	WP/36330/2015	SURENDRA DESAI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR
31	WP/4297/2016	G V L MURHTY	GP FOR COOPERATION P DURGA PRASAD (R6) GANGULA ASHOK KUMAR REDDY (R2)	HYDERABAD
32	WP/4394/2016	K RAMA SUBBA RAO	GP FOR ANIMAL HUSBANDARY M AJAY KUMAR (R2) M AJAY KUMAR(SC FOR TG KUDA) (R3) MOHD ANWAR ALI (R9)	HYDERABAD
33	WP/30768/2016	LINGAMPELLY RAVINDER	V UMA DEVI (SC FOR TRANSCO)	KHAMMAM
34	WP/40636/2016	P V KRISHNAIAH	GP FOR SERVICES II GP FOR SERVICES I (R10)	HYDERABAD
35	WP/41972/2016	M RAMGOPAL RAO	GP FOR HOME M V RAMA RAO (R3) GP FOR SERVICES I (R20)	NALGONDA
36	WP/46744/2016	P RAGHAVENDRA REDDY	GP FOR SERVICES III G MADHUSUDHAN REDDY (R3)	NALGONDA

SPECIALLY IDENTIFIED CASES

37	WP/21958/2008	THOOM SRINIVAS	GP FOR LABOUR K UDAYA SRI (R4)	HYDERABAD
38	WP/15570/2009 IA 1/2013(WPMP 13960/2013)(Fix an Early Date)	P RADHIVE REDDY	A KRISHNAM RAJU	HYDERABAD
39	WP/10495/2012 IA 1/2012(WPMP 13263/2012)(Direction Petition)	D BALA KISHAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SOCIAL WELFARE (R15)	ADILABAD
40	WP/25646/2014 IA 1/2014(WPMP 32050/2014)(Direction Petition)	G V L MURHTY	T RATAN SINGH GP FOR EDUCATION (R5) GP FOR SERVICES I (R3)	MEDAK

41	WP/1418/2015 IA 1/2015(WPMP 1877/2015)(Direction Petition)	ANDAPALLI SANJEEV KUMAR	GP FOR MEDICAL HEALTH FW	NALGONDA
42	WP/5397/2015 IA 1/2015(WPMP 7185/2015)(Direction Petition) IA 1/2021(Fix an Early Date)	A K JAYAPRAKASH RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K RAGHAVA CHARYULU (R2)	HYDERABAD
43	WP/15333/2015 IA 1/2015(WPMP 19984/2015)(Direction Petition)	B G RAVINDER REDDY	A SRINIVAS REDDY (SC FOR TSRTC)	ADILABAD
44	WP/15624/2015 IA 1/2015(WPMP 20330/2015)(Direction Petition) IA 1/2016(WVMP 1030/2016)(Vacate Stay Petition) WP/15620/2015	PAPAI AH PEDDAKULA	M RAM MOHAN REDDY (SC FOR TSRTC) B MAYUR REDDY (SC FOR TSRTC)	MAHABUBNAGAR
45	WP/15620/2015 IA 1/2015(WPMP 20325/2015)(Direction Petition)	PAPAI AH PEDDAKULA	M RAM MOHAN REDDY (SC FOR TSRTC)	MAHABUBNAGAR
46	WP/29436/2015 IA 1/2015(WPMP 38144/2015)(Direction Petition)	SRINIVASA RAO PUTLURI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R17) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KARIMNAGAR
47	WP/31822/2015 IA 1/2015(WPMP 41140/2015)(Direction Petition)	P LAKSHMANA RAO		HYDERABAD
48	WP/32321/2015	POODATTU AMARENDER	S CHALAPATHI RAO (SC FOR PJTSAU) GP FOR AGRICULTURE (R27)	HYDERABAD
49	WP/41697/2015 IA 1/2015(WPMP 53813/2015)(Direction Petition)	SURENDRA DESAI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
50	WP/42487/2015 IA 1/2015(WPMP 54801/2015)(Suspension Petition)	Y RATNA PRABHA	GP FOR AGRICULTURE K UDAYA SRI (R33)	RANGA REDDY